

Annexure-7

Name of the Corporate Debtor: Muktar Infrastructure (India) Private Limited; Date of Commencement of Liquidation: 21.09.2022; List of Stakeholders as on: 30-09-2025

List of Other Stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl No	Name of stakeholder	Catregory of stakeholders (preference shareholders /equity shareholders / partners/ others)	Details of Claims received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Mr. Andrew Dias	others	04-01-2025	2,54,21,506	1,22,00,000	Unsecured	N/A	N/A	-	0.30%	1,32,21,506	0	1,32,21,506	0	Civil and Criminal Cases are sub-judice. No documents substantiating rate of interest.
Total				2,54,21,506	1,22,00,000						1,32,21,506		1,32,21,506		